

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Yes, Sir.

(b) and (c) Preliminary investigations have revealed that during the years 1995-96 to 1997-98, Hamco Group of Companies, Mumbai r.mitted foreign exchange to the tune of Rs. 644 crores through Letters of Credit, without corresponding import of goods. As a corrective action, Reserve Bank of India has issued directions under section 73(3) of Foreign Exchange Regulation Act, 1973 to the banks concerned, prohibiting any withdrawals, including outward remittances from the accounts of the said Group Companies and any lien on the balance lying in the same. The banks have also been advised not to open further letters of credit (LC) and/or seek confirmation of LCs already opened in respect of the said Companies.

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Loans under PMRY

1671. SHRIMATI KAMAL RANI : Will the Minister of FINANCE be pleased to state:

(a) the number of SCs/STs amongst the total entrepreneurs of the country, State-wise particularly in Uttar Pradesh who have been provided loans under the Prime Minister Rozgar Yojana (PMRY) during each of the last three years, till date;

(b) the extent to which it is lower than the target fixed for this purpose; and

(c) the reasons therefor?

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(b) and (c) The number of cases disbursed under these categories as a percentage to total disbursements during the last three years against prescribed reservation of 22.5% was as under:—

Year	All India SC/ST	Uttar Pradesh SC/ST
1995-96	15.2%	16.5%
1996-97	12.7%	11.2%
1997-98	13.6%	15.3%

The shortfall in achievements is attributed to the reasons that Government agencies did not receive/sponsor enough number of applications from persons belonging to these categories and also that persons belonging to these categories show preference for secured jobs in Government/Public Sector Undertakings with a fixed income instead of taking up self-employment ventures.

Statement

State/Union Territory-wise number of Scheduled Castes/Scheduled Tribes beneficiaries under the Scheme of Prime Minister's Rozgar Yojana

Name of the State/ Union Territories	Loan disbursed to SC/ST (No.)		
	1995-96	1996-97	1997-98
1	2	3	4
Andhra Pradesh	3048	1737	2636
Arunachal Pradesh	48	267	18

1	2	3	4
Assam	1304	1212	322
Bihar	2095	1506	1523
Goa	19	05	09
Gujarat	1132	1027	2010
Haryana	581	491	369
Himachal Pradesh	370	243	235
Jammu & Kashmir	54	74	160
Karnataka	1647	1450	1503
Kerala	1230	1228	1019
Madhya Pradesh	3232	2827	1909
Maharashtra	4605	3887	3134
Manipur	184	257	10
Meghalaya	174	329	30
Mizoram	106	197	—
Nagaland	172	189	45

1	2	3	4
National Capital Territory of Delhi	253	86	59
Orissa	853	504	193
Punjab	1626	965	986
Rajasthan	1086	817	1077
Sikkim	22	88	10
Tamil Nadu	1800	1084	1552
Tripura	150	312	26
Uttar Pradesh	3341	2766	3891
West Bengal	1056	734	390
Andaman & Nicobar Islands	10	38	08
Chandigarh	15	06	09
Dadra & Nagar Haveli	79	35	20
Daman & Diu	06	—	05
Lakshadweep	35	36	40
Pondicherry	37	24	18